

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**R.P. No. 13 of 2014 in  
Appeal No. 216 of 2013**

**Dated: 27<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Chhattisgarh State Power Distribution Co. Ltd. . ... Appellant(s)**

**Versus**

**Chhattisgarh State Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Ms. Suparna Srivastava

**ORDER**

Issue notice to the Respondents returnable on 16.09.2014.  
Dasti service is permitted. Registry is also directed to issue notice to  
the Respondents.

Post the matter on **16.09.2014.**

**(Rakesh Nath)  
Technical Member**  
*Ts/js*

**(Justice M. Karpaga Vinayagam)  
Chairperson**